

**Name of the corporate debtor: Revital Reality Private Limited (In CIRP)**

Date of commencement of CIRP: 04.06.2024

List of creditors as on: 28.02.2026

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Issued on 28.02.2026 at 05:00 PM)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	CFM Asset Reconstruction Private Limited (debt assigned by Indiabulls Housing Finance Limited)	18-06-2024	2,29,46,01,099	42,03,32,967	Financial debt	Yes	No	8.92%	Nil	Nil	1,87,42,68,132	Nil	

Note:

- 1 Aforesaid claims collated in a swift manner by the IRP/RP, to meet out statutory timelines as mentioned in the code and related regulations.
- 2 IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.